

October 12, 2023

## **RBI cancels Certificate of Registration of One HFC**

The Reserve Bank of India, in exercise of powers conferred on it under Section 29A (6) of the National Housing Bank Act, 1987, has cancelled the CoR of following company.

Sr.	Name of the	Registered Office	CoR No.	CoR	Cancellation
No.	Company	Address		Issued On	Order Date
1	Ind Bank Housing Ltd	3rd Floor, 480 Anna Salai, Nandanam, Chennai, Tamil Nadu – 600035	01.0023.01	August 16, 2001	September 21, 2023

As such, the above company shall transact the business neither of a Housing Finance Institution nor of a Non-Banking Financial Institution as defined in National Housing Bank Act, 1987 and Reserve Bank of India Act, 1934, respectively.

## Press Release: 2023-2024/1094

## (Yogesh Dayal) Chief General Manager